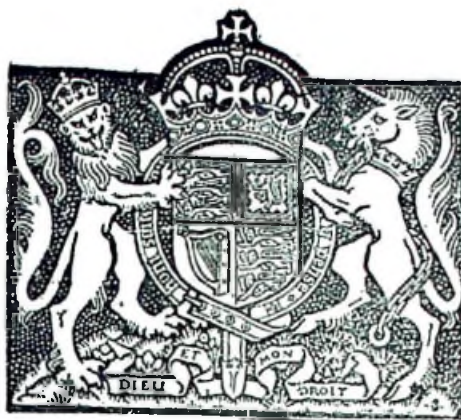




The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 37. CUTTACK, FRIDAY, SEPTEMBER 3, 1937.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 30th August 1937.

No. 10571-A.—Rai Babadur Radha Charan Das, officiating Deputy Commissioner

of Sambalpur, is appointed to be a Magistrate and Collector, with effect from the 5th May 1937.

The 1st September 1937.

No. 10692-P.—Babu Brindaban Chandra Qanango, an Inspector of Police, is appointed to officiate as Deputy Superintendent of Police, Rayaghada, during the absence, on leave, of Mr. P. V. Bhaskaran, I.P.

The 1st September 1937.

No. 6831-F.—M. R. Ry. Rao Bahadur S. Subbuswami Ayyar Avargal, a retired officer of the Indian Audit and Accounts Service, is appointed as a Special Officer in the Finance Department of the Orissa Secretariat, with effect from the 25th August 1937.

P. T. MANSFIELD,

Chief Secretary to Government.

EDUCATION, HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATIONS.

The 31st August 1937.

No. 5750-L. S.-G.—Mr. O. A. Dodsworth, Deputy Conservator of Forests, is granted leave on average pay for four months, viz., from the 1st July 1937 to 31st October 1937, both days inclusive, under Fundamental Rules 77 and 81.

This cancels notification no. 4193—F-79/37-L. S.-G., dated the 2nd June 1937.

By order of the Governor,

E. R. WOOD,

Secretary to Government.

The 1st September 1937.

No. 5757-L. S.-G.—Babu Jagabandhu Singh, M.L.A., is appointed to be a member of the Managing Committee of the Orissa Medical School as constituted under notification no. 4410—Medl-284/37-L. S.-G., dated the 18th June 1937, vice Dr. Jaganath Das, Teacher and Deputy Superintendent of the school, resigned.

E. R. WOOD,

Secretary to Government.

The 1st September 1937.

No. 5765-L. S.-G.—Under sub-section (3) of section 44 of the Madras Local Boards Act, 1920, as applied to the Agency, the Governor is pleased to remove Mr. Gaya Prasad, Sub-Assistant Surgeon, Government dispensary, Kotpad, from the offices of member and President of the Kotpad Union Board in the Koraput district on his having been transferred to a place outside the jurisdiction of the said Union Board.

By order of the Governor,

E. R. WOOD,

Secretary to Government.

SUBORDINATE EDUCATIONAL SERVICE.

NOTIFICATION.

The 29th August 1937.

No. 25.—Babu Akshaya Kumar Banerji, a sub-inspector of schools, in the district of Cuttack, is appointed to act as Deputy Inspector of Schools, Kendrapara, with effect from the 10th September 1937, vice Babu Banchanidhi Das on leave preparatory to retirement.

H. DIPPIE,

Director of Public Instruction.

CO-OPERATIVE SOCIETIES.

NOTIFICATION.

The 31st August 1937.

No. 4720.—In exercise of the power conferred by sub-section (1) of section 44 of the Bihar and Orissa Co-operative Societies Act (Act VI of 1935), I hereby appoint Maulavi Sirajuddin Ahmed, Secretary of the Balasore Central Co-operative Bank, Ltd., to be the Liquidator of Chhanpur, Badhan, Chorpada, Arjuni, Kainagari, Agat-mala II, Pakhra, Kundali, Somnathpur, Chhara, Kaumari, Tundra II, Boitpara and Kamarda-Bansdiha Village Welfare and Public Health Co-operative Societies, bearing registration nos. 181 of 1915, 223 of 1918, 305 of 1920, 5/S of 1924, 166 of 1918, 147/ch. of 1926, 53/C of 1925, 218 of 1918, 11 of 1916, 109 of 1918, 441 of 1919, 2/Cu of 1926, 50/O of 1924 and 48/Cu of 1929 respectively, in the district of Balasore in place of Babu Harihar Mohapatra, Manager of the aforesaid Central Co-operative Bank, who, under notifications nos. 5581, dated 14th October 1932, 1342, dated 22nd February 1932, 4464, dated 8th August 1932, 4462, dated 8th August 1932, 5529, dated 3rd October 1932, 5531, dated 3rd October 1932, 5475, dated 3rd October 1932, 6551, dated 12th December 1932, 4974, dated 30th August 1933, 4972, dated 30th August 1933, 4980, dated 30th August 1933, 5335, dated 5th October 1933, 5882, dated 3rd November 1933 and 2934, dated 9th July 1934 published in the *Bihar and Orissa Gazette* of the 26th October 1932, 2nd March 1932, 17th August 1932, 17th August 1932, 12th October 1932, 12th October 1932, 12th October 1932, 21st December 1932, 6th September 1933, 6th September 1933, 6th September 1933, 11th October 1933, 8th November 1933 and 18th July 1934 was appointed Liquidator of the abovenamed societies.

S. C. ROY,

*Deputy Registrar,
Co-operative Societies, Orissa.*

ELECTION OF MUNICIPAL COMMISSIONERS.

NOTIFICATION.

The 26th August 1937.

No. 371-Com.—It is hereby notified in accordance with the provisions of section 14 (2) of the Bihar and Orissa Municipal Act (Bihar and Orissa Act VII of 1922) that the following persons have been duly elected to be the Commissioners of the Cuttack Municipality in the district of Cuttack:—

WARD No. I.

Babu Ganapatiprasad Bhagat.
Babu Brundaban Behari Palit.

WARD No. II.

Babu Lakshman Swain.
Pandit Lingaraj Misra.

WARD No. III.

Dr. Abhin Chandra Rao.
Dr. Atal Behari Acharyya.

WARD No. IV.

Babu Ganesh Prasad Das.
Babu Satyanarayan Sen Gupta.

WARD No. V.

Dr. Rajani Kanta Ghose.
Babu Ramenswar Lall.

WARD No. VI.

Maulavi Shaikh Tahiruddin Ahmed.
Dr. Sasanka Sekhar Duttaray.

WARD No. VII.

Babu Mani Sahu.
Babu Ganesh Prasad Bhagat.

WARD No. VIII.

Khan Bahadur Ahmad Bukhsh.
Babu Padmalav Pradhan.

WARD No. IX.

Babu Rudra Charan Mahanti.
Babu Rakhal Chandra Ray.

WARD No. X.

Babu Bishnu Charan Mukharji.
Babu Raja Krushna Bose.

WARD No. XI.

Babu Yelmurty Acheyya.
Maulavi Shaikh Erfan Muhammad.

WARD No. XII.

Maulavi Qasim Abba.
Babu Gajendra Behera.

J. R. DAIN,

Revenue Commissioner.

APPOINTMENT OF DISPENSARY COMMITTEE MEMBERS.

NOTIFICATION.

The 26th August 1937.

No. 6171-L.F.—It is hereby notified for general information that under rule 20 (b) of the Rules for the management of Hospitals and Dispensaries in Bihar and Orissa, Babu Narahari Mahapatra, Head Pandit of the Khaira Upper Primary School, is appointed as a member of the Managing Committee of the Charitable Dispensary at Khaira in the district of Balasore, vice Babu Bhagaban Chandra Behera, deceased.

J. R. DAIN,

Revenue Commissioner.